## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 27/BB/ 2017	Ti	Hearing	Rule-6 of I&B	Communique Marketing Solutions Pvt. Ltd. Vs. Le Ecosystems Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
<i>5</i> .	8RETHARAM 9945683843	RESPONDENT	Sewtherran.	
ž	TILL Cf.	Petitioner	Til-L C.	

Counsel for petitioner is present. M/s. Kochar & Co. filed a memo undertaking to file valakat for the respondent.

For filing vakalat and objections, time granted till 11.07.2017 and both counsels are directed to proceed with the matter on that day and no further adjournment will be given. The respondent counsel is directed to serve copy of the objections if any on the counsel for the petitioner before the date of hearing.

List it on 11.07.2017.

MEMBER (J)

MEMBER (T)